

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

26. I.A. 438/2023

I.A. 3919/2022

In

C.P.(IB)-3806(MB)/2018

CORAM: SHRI H. V. SUBBA RAO, HON'BLE MEMBER (J)

SHRI. PRABHAT KUMAR, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **09.03.2023**

NAME OF THE PARTIES: ISMT Limited

V/s.

Asmi Metal Products Pvt Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

**I.A. 3919/2022**

Registry is directed to issue notice to the Respondent in the above I.A. and shall submit service report along with postal receipt, track report/acknowledgement.

List this matter along with other pending application on **24.04.2023**.

Sd/-  
PRABHAT KUMAR  
Member (Technical)  
*--Rajeev--*

Sd/-  
H. V. SUBBA RAO  
Member (Judicial)